

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2231 of 2000

New Delhi, dated this the 10th January, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)

L.P. Lakra,
Presently posted as Attaché (I&C),
High Commissioner of India,
Dhaka, Bangladesh-1205. Applicant

(By Advocate: Ms. Rachna Gupta)

Versus

Union of India through
The Secretary,
Ministry of External Affairs,
South Block,
New Delhi. Respondent

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

Mr. S.R. Adige,

Applicant seeks to include his name in the list of eligible S.O.s IFS (B) being considered for promotion to Grade I of IFS (B) against the ~~vacancies~~ existing ~~vacancies~~ by D.P.C. and for a further direction to Respondents not to refer the vacant post to be filled by ST candidates by UPSC.

2. Heard both sides.
3. Applicant prays for consideration for promotion to Grade I General cadre of IFS (B) i.e. in the grade of Under Secretary for the recruitment

year 1998-99 but manifestly he does not possess the requisite eight years qualifying service for promotion to that grade as laid down in the relevant rules. Therefore, respondents cannot be faulted for not considering him for promotion to Grade I of General Cadre of IFS (B) for recruitment year 1998-99.

4. Our attention has been invited to Rule 12 (3) (a) of IFS (B) (Recruitment Cadre, Seniority and Promotion), Rules, 1964 which provides that notwithstanding anything contained in sub-rule 1 and 2, vacancies in Grade I, decided to be filled up from among members of the Scheduled Castes or the Scheduled Tribes, and for which eligible officers are not available, shall be filled on the basis of results of a LDCE held by UPSC from time to time in order of merit. Such an LDCE has ^{reportedly} not been held since several years.

5. Respondents' counsel Shri Mehta informs us that the same is to be held by UPSC ~~and~~ who is not impleaded as respondent in the O.A.

6. We dispose of this O.A. with a direction to respondents to pursue the matter with UPSC such that the LDCE is held as expeditiously as possible. No costs.

Lakshmi
(Mrs. Lakshmi Swaminathan)

Vice Chairman (J)

Adige
(S.R. Adige)

Vice Chairman (A)

karthik